

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.10/MP/2014

Subject : Levy of back up supply charges in violation of Central Electricity Regulatory Commission's Regulations.

Date of hearing : 24.7.2014

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri M.Deena Dayalan, Member
Shri A.K. Singhal, Member

Petitioner : M/s Shamanur Sugars Limited

Respondent : State Load Despatch Centre, Karnataka

Parties present : Shri Anand K. Ganesan, Advocate, SLDC, Karnataka

Record of Proceedings

Learned counsel for SLDC, Karnataka submitted that as per the Commission direction dated 19.6.2014, reply to the petition has been filed vide affidavit dated 4.7.2014.

2. None was present on behalf of the petitioner.
3. After hearing the learned counsel for SLDC, Karnataka, the Commission reserved order in the petition.

By order of the Commission

Sd/-
(T. Rout)
Chief (Law)